

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 119
(IB)-129(PB)/2020

IN THE MATTER OF:

Fairway Estates Pvt. Ltd. & Ors.
Vs.

.... Applicant/petitioner

Pioneer Urban Land & Infrastructure Ltd. & Ors. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 13.01.2020

Coram:

SH. B. S. V. PRAKASH
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Piyush Singh, Mr. Aditya Parolia, Mr.
Prateek Vats, Mr. Sourav Sharma, Mr. Ayush
Kapur & Mr. Sumbul Ismail, Advs.

For the Respondent

Mr. Nikhil Nayyar, Sr. Adv. with Ms. Pritha
Srikumar Iyer, Mr. Naveen Hegde & Ms. Mansi
Binjrajka, Advs.

For the Intervener

Mr. Snehal Kakrania, Adv.

ORDER

List on 15.01.2020.


(B. S. V. PRAKASH KUMAR)
ACTG. PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)